COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL NO. 251 OF 2015 & IA NO. 403 OF 2015

Dated: 29th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

State Load Dispatch Center U.P. Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Proxy counsel for

Mr. Rahul Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Paramhans for R.1

Mr. M.G. Ramachandran Mr. Vishal Gupta for R.2

Mr. Amit Kapur Mr. Vishal Anand

Mr. Sambit Panja for R.3

ORDER

<u>IA NO. 403 OF 2015</u> (Appl. for stay)

We have heard learned counsel for the parties.

Order is Reserved.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson